

**ALTERNATIVE CAUSELIST
COURT NO. 1 (THROUGH VC)
SINGLE BENCH (BENCH ID-24850)
HON'BLE THE CHIEF JUSTICE**

Orders(with defect)

1	A.APPL/24/2019	GITA REFRACTORIES PVT LTD REPRESENTED BY MR NARAYANDAS R JAJU vs STEEL AUTHORITY OF INDIA LIMITED	BRIJ BIHARI SINHA Navneet Toppo	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
2	A.APPL/25/2019	JAGRAJ INFRASTRUCTURE PRIVATE LIMITED THROUGH ONE OF ITS DIRECTORAHRI ASHWINI KUMAR vs ASHOKA BUILCON LIMITED THROUGH ITS DIRECTOR RAJAN BURAD	PRADEEP KR DEOMANI ASHISH MOHAN MONALISA	
		ARBITRATION & CONCILATION ORDINANCE, 1996		
3	A.APPL/2/2020	MS N P CONSTRUCTION THROUGH ITS PROPRIETOR PRAMOD SINGH vs THE CHAIRMAN CUM MANAGING DIRECTOR HEAVY ENGINEERING CORPORATION LIMITED	RAKESH KUMAR	RAJIV RANJAN MUKESH KUMAR
		ARBITRATION & CONCILATION ORDINANCE, 1996		

Orders

4	A.APPL/15/2017	MS R S AGRAWAL INFRATECH PVT LTD THROUGH ITS DIRECTOR SHRI RAVI RAJ AGRAWAL vs ENGINEERING PROJECTS INDIA LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ANR	AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI AMRITANSHU SINGH SWATI SHALINI	AMAR NATH GUPTA
		ARBITRATION & CONCILATION ORDINANCE, 1996		
5	A.APPL/4/2019	NCC LIMITED THROUGH ITS AUTHORIZED SIGNATORY V RAMAMURTHY vs THE STATE OF JHARKHAND THROUGH THE SECRETARY SPECIAL WORKS DIVISION BUILDING CONSTRUCTION DEPTT	ROHITASHYA ROY ALIS ROHIT ROY TARUN KR MAHATO VIBHOR MAYANK	AJIT KUMAR

IA NO, 7803/2019 (For Misc.)

		ARBITRATION & CONCILATION ORDINANCE, 1996		
6	A.APPL/15/2019	MS KAMDHENU ELECTRONICS PVT LTD THROUG ITS DIRECTOR SRI HARSH MANEK vs BHARAT SANCHAR NIGAM LTD THROUGH THE DIRECTOR	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH VISHAKHA GUPTA SIDHI JALAN	ARBIND KUMAR JHA
		ARBITRATION & CONCILATION ORDINANCE, 1996		

Admission

7	A.APPL/1/2019	MS CHENNAI MICRO PRINT PVT LTD THROUGH ITS MANAGING DIRECTOR SHRI S RAMU vs JHARKHAND EDUCATION PROJECT COUNCIL THROUGH ITS STATE PROJECT DIRECTOR	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH VISHAKHA GUPTA	KRISHNA MURARI
		ARBITRATION & CONCILATION ORDINANCE, 1996		

8	A.APPL/7/2019	MS ARSS INFRASTRUCTURE PROJECTS LTD THROUGH ITS MANAGING DIRECTOR SRI RAJESH AGARWAL vs STEEL AUTHORITY OF INDIA LIMITED REPRESENTED THROUGH ITS CHAIRMAN	RAMIT SATENDER SHWETA SINGH	VIJAY KANT DUBEY AJAY KUMAR SAH
		ARBITRATION & CONCILATION ORDINANCE, 1996		
wt9	A.APPL/8/2019	MS ARSS INFRASTRUCTURE PROJECTS LTD REPRESENTED THROUGH ITS MANAGING DIRECTOR SRI RAJESH AGARWAL vs STEEL AUTHORITY OF INDIA LIMITED SAIL REPRESENTED THROUGH ITS CHAIRMAN	RAMIT SATENDER SHWETA SINGH	VIJAY KANT DUBEY INDRAJIT SINHA AJAY KUMAR SAH
		ARBITRATION & CONCILATION ORDINANCE, 1996		
10	A.APPL/11/2019	MYTHRI INFRA THROUGH ONE OF ITS AUTHORIZED SIGNATORY SRI BOYINA MURALI vs MS URANIUM CORPORATION OF INDIA LTD	PARTH S. A. SWAROOP PATI NAGENDRA PATHAK ASHISH KUMAR	MUKESH BIHARI LAL SUDARSHAN SHRIVASTAVA
		ARBITRATION & CONCILATION ORDINANCE, 1996		
11	A.APPL/17/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD vs MS J N HOTELS PRIVATE LIMITED	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
		ARBITRATION & CONCILATION ORDINANCE, 1996		
12	A.APPL/18/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD SINHA vs MS J N HOTELS PRIVATE LIMITED	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
		ARBITRATION & CONCILATION ORDINANCE, 1996		
13	A.APPL/19/2019	MS WHEELS THROUGH ITS DULY AUTHORIZED SIGNATORY NAMELY NAROO GOPAL DAS vs UNION OF INDIA THROUGH GENERAL MANAGER SOUTHERN EASTERN RAILWAY	NEELANJAN CHATTERJEE KUMAR AMIT	GAUTAM RAKESH ANKUR ANAND MAHESH TEWARI ABHISHEK KUMAR DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
14	A.APPL/21/2019	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
15	A.APPL/22/2019	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
16	A.APPL/26/2019	MS SHREE SHAKAMBHARI MARKETING THROUGH ITS PROPRIETOR PAWAN KUMAR AGRAWAL vs HINDUSTAN PETROLEUM CORPORATION LIMITED	ASHIM KR SAHANI AJIT KUMAR	MR.ASHUTOSH ANAND RAHUL LAMBA NAVEEN KUMAR
		ARBITRATION & CONCILATION ORDINANCE, 1996		

ALTERNATIVE CAUSELIST
COURT NO. 12 (THROUGH VC)
SINGLE BENCH (BENCH ID-24722)
HON'BLE MR. JUSTICE APARESH KUMAR SINGH

Orders(with defect)

1	Tr.Pet.CVL/14/2020	USHA DEVI ALIAS USHA KUMARI vs KARTIK PRASAD	PANKAJ KR MISHRA	
	CODE OF CIVIL PROCEDURE, 1908			
2	Tr.Pet.CVL/15/2020	MUGDHA VERMA vs ABHISHEK SHANKAR	SIDHARTHA ROY	
	CODE OF CIVIL PROCEDURE, 1908			
3	Tr.Pet.CVL/18/2020	ANUSHA THAKUR vs ABHIROOP PATHAK	PRATIUSH LALA	
	CODE OF CIVIL PROCEDURE, 1908			
4	A.B.A./6917/2020	UPENDRA YADAV vs THE STATE OF JHARKHAND	PURNENDU KR JHA	VINEET KUMAR VASHISTHA
	INDIAN PENAL CODE, 1860			
5	A.B.A./6918/2020	MANGAN MOHLI vs THE STATE OF JHARKHAND	PRAN PRANAY RAJ NARAYAN DWIVEDI	VISHWANATH ROY
	CHILDREN SEXUAL PROTECTION ACT			
6	A.B.A./6919/2020	MD SADDAM ALIAS SADDAM RAIN vs THE STATE OF JHARKHAND	PRASHANT KUMAR RAI	ANUP PAWAN TOPNO
	INDIAN PENAL CODE, 1860			
7	A.B.A./6920/2020	SUNIL DHOBI ALIAS SUNI RAJAK vs THE STATE OF JHARKHAND	MANISH KUMAR	SARDHU MAHTO
	ARMS ACT,1959			
8	A.B.A./6921/2020	KAMLESH KUMAR UPADHYAY vs THE STATE OF JHARKHAND	MANOJ KR. NO.2	PRABHU DAYAL AGRAWAL
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			

Fresh Filing (Admission)

9	A.B.A./4596/2020	LALITESHWAR MAHATO vs THE STATE OF JHARKHAND	SHEKHAR PRASAD SINHA SATYAM KUMAR	SUBODH KUMAR DUBEY
	INDIAN PENAL CODE, 1860			
10	A.B.A./6207/2020	MD SAJJAD vs THE STATE OF JHARKHAND	UTTAM KR DAS KRISHNA PRAJAPATI	PRAVEEN KR APPU
	INDIAN PENAL CODE, 1860			
		<u>Admission</u>		
11	Tr.Pet.CVL/17/2020	INDRANI GUPTA vs ASHISH KUMAR GUPTA	DINESH KUMAR	
	CODE OF CIVIL PROCEDURE, 1908			
12	Tr.Pet.CVL/22/2020	PUJA SINGH vs RAHUL KUMAR	PRATIK SEN	
	CODE OF CIVIL PROCEDURE, 1908			
13	Cont.(CvI)/150/2020	RAJ KUMAR NARAYAN DAS vs THE STATE OF JHARKHAND	SANJAY KUMAR PANDEY SANJIT KUMAR	PRABHAT KR SINHA PARTH S. A. SWAROOP PATI
	CONTEMPT OF COURTS ACT 1971			
14	Cont.(CvI)/509/2020	SANJAY KUMAR SINGH vs THE STATE OF JHARKHAND	AMIT KR TIWARI	MANISH MISHRA
	CONTEMPT OF COURTS ACT 1971			

15	Cont.(Cvl)/516/2020	RAHUL KUMAR VS THE STATE OF JHARKHAND	AMIT KR TIWARI	MANISH MISHRA
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CONTEMPT OF COURTS ACT 1971

ALTERNATIVE CAUSELIST
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24812)
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	W.P(C)/3303/2013	ISPAT KARAMCHARI SHAHKARI UPBHOKTA BHANDAR LTD THROUGH ITS SECRETARY SRI NILENDU BANERJEE vs THE STATE OF JHARKHAND AND ANR	AMITABH	BHAWESH KUMAR SACHIN KUMAR PAWAN KUMAR CHANDRA G. A. BARDHAN BINOD KUMAR
IA NO, 5189/2013 (For Misc.) CODE OF CIVIL PROCEDURE, 1908				
2	W.P(C)/3384/2013	RAMJEEWAN SAHU vs EXCISE AND PROHIVITION	SATYABIR BHARTI PRABHAT KR SINHA	RAJESH KUMAR
CUSTOM & EXCISE-00				
3	Cont.(CvI)/831/2019	PALTURAM MAHATO vs THE STATE OF JHARKHAND	SRISTIDHAR MAHATO JAGESHWAR MAHTO	MANOJ KUMAR RUPESH SINGH
IA NO, 962/2020 (For Ignoring the defect) CONTEMPT OF COURTS ACT 1971				
4	Cont.(CvI)/1002/2019	MOSARAT PARVEEN vs THE STATE OF JHARKHAND	M. K. HABIB JAYANT KUMAR PANDEY	ATANU BANERJEE SACHIN KUMAR
CONTEMPT OF COURTS ACT 1971				
5	Cont.(CvI)/1015/2019	NARAYAN VARNWAL vs THE STATE OF JHARKHAND	ASHOK KUMAR SINHA ANSHUMAN KUMAR	PRASHANT PALLAV
CONTEMPT OF COURTS ACT 1971				
6	Cont.(CvI)/1201/2019	POONAM SHRIVASTAVA vs THE STATE OF JHARKHAND	LUKESH KUMAR PRADEEP KUMAR	JAYANT FRANKLIN TOPPO
CONTEMPT OF COURTS ACT 1971				
7	Cont.(CvI)/1229/2019	SATYANARAYAN MISHRA vs THE STATE OF JHARKHAND	PRAKASH KUMAR SURAJ KUMAR	JAYANT FRANKLIN TOPPO
CONTEMPT OF COURTS ACT 1971				
8	Cont.(CvI)/1240/2019	PRADIP KUMAR PANDEY vs STATE OF JHARKHAND	NAGMANI TIWARI MANOJ KR DASH GOVIND RAY KARAN	HEMANT KR GUPTA
CONTEMPT OF COURTS ACT 1971				
Orders				
9	W.P(C)/2901/2013	MS TRIVENI ENGICONS PVT LTD THROUGH ONE OF ITS DIRECTOR SRI GOVIND PD AGARWAL vs MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	PIYUSH PODDAR TAPASH KABIRAJ DARSHANA PODDAR MISHRA AMRITA SINHA VIKAS PANDEY BIREN PODDAR
ALLOTMENT OF WORK				
wt10	W.P(C)/2882/2013	MS TRIVENI ENGICONS PVT LTD THROUGH ONE OF ITS DIRECTOR SRI GOVIND PD AGARWAL vs MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM SUMANTRA SINHA VISHAL KUMAR TRIVEDI	PIYUSH PODDAR TAPASH KABIRAJ DARSHANA PODDAR MISHRA AMRITA SINHA BIREN PODDAR VIKAS PANDEY
RESIDUARY MATTERS-00				

wt11	W.P(C)/2900/2013	MS ARSS TRIVENI JV THROUGH ITS DIRECTOR SRI ADARSH DODRAJKA vs MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM SUMANTRA SINHA VISHAL KUMAR TRIVEDI	TAPASH KABIRAJ PIYUSH PODDAR DARSHANA PODDAR MISHRA RAJ KUMAR GUPTA
	CODE OF CIVIL PROCEDURE, 1908			
wt12	W.P(C)/2903/2013	MS TRIVENI ENGICONS PVT LTD THROUGH ONE OF ITS DIRECTOR SRI GOVIND PD AGARWAL vs MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	PIYUSH PODDAR TAPASH KABIRAJ DARSHANA PODDAR MISHRA AMRITA SINHA VIKAS PANDEY BIREN PODDAR
	ALLOTMENT OF WORK			
13	W.P(C)/5491/2013	SMT ARCHANA vs FINANCE	BINOD KR DUBEY NISHANT KUMAR ROY	JAI PRAKASH,(A A G)
	CODE OF CIVIL PROCEDURE, 1908			
Fresh Filing (Admission)				
14	W.P(C)/5136/2013	RITESH LODHA vs THE STATE OF JHARKHAND AND ANR	PRABHU DAYAL AGRAWAL	SUMIR PRASAD
	ESSENTIAL COMMODITIES ACT, 1955			
Admission				
15	W.P(C)/2231/2013	KALI PADA MAHATO vs LAND ACQUISITION AND REHABILITATION	JAGANNATH MAHATO	MD. SHAMIM AKHTAR
	IA NO, 3186/2013 (For Misc.), 6490/2013 (For EARLY HEARING) LAND ACQUISITION ACT 1894			
16	W.P(C)/2417/2013	BAL KRISHNA TRIPATHI vs SRI KRISHNA TRIPATHI AND ANR	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	PRAVIN KUMAR SUBHASH KUMAR MISHRA RAJEEV RANJAN TIWARY VISHAL KUMAR TIWARY KRISHNA MURARI PRASHANT KUMAR SINGH ATUL KUMAR
	CO-OPERATIVE SOCIETIES ACT, 1912			
17	W.P(C)/5005/2013	RAJENDRA SINGH ALIAS RANJENDRA PRASAD SINGH vs COLLECTARIATE	ASHOK KUMAR SINHA AMRITA KUMARI RASHMI KUMAR	MD. SHAMIM AKHTAR MANOJ KR. NO.3
	LAND ACQUISITION ACT 1894			
18	W.P(C)/5009/2013	MS CENTRAL COALFIELDS LIMITED THROUGH ITS PROJECT OFFICER SHRI JAYDEO GHOSH vs MINES AND GEOLOGY	AMIT KUMAR DAS ARBIND KUMAR	JAI PRAKASH,(A A G) RAHUL SABOO
	CODE OF CIVIL PROCEDURE, 1908			
19	W.P(C)/5403/2013	KARAM CHAND ORAON AND ANR vs COLLECTARIATE	SUBHASH KUMAR MISHRA PRAVIN KUMAR VISHAL KUMAR TIWARY ATUL KUMAR	SRIJIT CHOUDHARY
	CODE OF CIVIL PROCEDURE, 1908			
20	W.P(C)/5454/2013	DASRATH MANDAL vs THE STATE OF JHARKHAND THROUGH THE COMMISSIONER AND ORS	SURAJ SINGH INDRAJIT SINHA RAUNAK SAHAY AJAY KUMAR SAH KRISHANU RAY ARPAN MISHRA	VIKASH KISHORE PRASAD SATISH KUMAR KESHRI GURUPAD SINGH MUNDA
	CNT ACT			
21	W.P(C)/5474/2013	UMESH NATH TIWARI vs CHIEF SECRETORY	SUNIL KUMAR SHASHI BHUSHAN	SRIJIT CHOUDHARY Mr. Sanjeev Thakur SC (L C) I
	MUTATION PROCEEDING			

22	W.P(C)/5519/2013	THE STATE OF JHARKHAND THROUGH THE PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE AND ANR vs THE INFORMATION COMMISSIONER STATE INFORMATION COMMISSION AND ORS	ABHIJEET KR SINGH MS LAXMI MURMU, SC	SAMAVESH BHANJ DEO VIKASH KUMAR RITU KUMAR
	RIGHT TO INFORMATION ACT			
wt23	W.P(C)/6377/2011	UGESHWAR RAM vs JHARKHAND STATE INFORMATION COOMMISSION	MANISH MISHRA RAJNIKANT	SAMAVESH BHANJ DEO VIKASH KUMAR AJIT KUMAR (A.A.G.) JAGDEESH RUPESH SINGH NIKI SINHA RITU KUMAR RAHUL SABOO
	QUASHING MATTER			
24	Cont.(CvI)/530/2019	MS NATIONAL PRINTERS THROUGH ONE OF ITS DIRECTOR KRISHNA KANT KEDIA vs THE STATE OF JHARKHAND	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH	NAVIN KR SINGH
	CONTEMPT OF COURTS ACT 1971			
25	Cont.(CvI)/601/2019	BALMIKI TIWARI vs THE STATE OF JHARKHAND	AMIT KR TIWARI	HEMANT KR GUPTA
	IA NO, 10563/2019			
	CONTEMPT OF COURTS ACT 1971			
26	Cont.(CvI)/622/2019	BINOD BHAGAT ALIAS BINOD KUMAR BHAGAT vs THE STATE OF JHARKHAND	RAJEEV RANJAN TIWARY	SANJEEV THAKUR
	CONTEMPT OF COURTS ACT 1971			
27	Cont.(CvI)/624/2019	RAJESH BARAIK vs THE STATE OF JHARKHAND	MANOJ KR SINHA	RUPESH SINGH MANOJ KUMAR
	CONTEMPT OF COURTS ACT 1971			
28	Cont.(CvI)/629/2019	SAROJ KUMAR DAS vs THE STATE OF JHARKHAND	VISHAL KUMAR TRIVEDI SATISH KUMAR	ATANU BANERJEE SWEETY TOPNO
	CONTEMPT OF COURTS ACT 1971			
29	Cont.(CvI)/638/2019	MATHIYAS TOPPO vs THE STATE OF JHARKHAND	RUBY PARWEEN NANDA KUMARI	RUPESH SINGH NEELAM TIWARY RAHUL KR GUPTA DHARMENDRA KR MALITYAR
	CONTEMPT OF COURTS ACT 1971			
30	Cont.(CvI)/711/2019	NUTAN VERMA vs THE STATE OF JHARKHAND	PAWAN KUMAR CHOUDHARY KUSHAL KUMAR AVISH ANAND AKSHAY VERMA ACHINTO SEN	RUPESH SINGH MANOJ KUMAR
	IA NO, 4788/2020 (For SUBSTITUTION)			
	CONTEMPT OF COURTS ACT 1971			
31	Cont.(CvI)/843/2019	MD ISHAQUE ANSARI vs THE STATE OF JHARKHAND	LUKESH KUMAR PRADEEP KUMAR	PRASHANT PALLAV MITHLESH SINGH G.A. IV
	CONTEMPT OF COURTS ACT 1971			
32	Cont.(CvI)/1021/2019	AJIT NAYAK vs MR JITENDRA SINGH DEPUTY COMMISSIONER	DEEN BANDHU PRAVEEN AKHOURI OM PRAKASH PRASAD	PRASHANT PALLAV
	CONTEMPT OF COURTS ACT 1971			